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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 112/17, in CP(IB)No. 15/BB/2017	-	For hearing	Rule-6 of I&B	Suvarna Karnataka Cements Pvt. Ltd.,

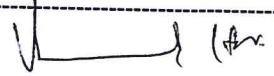
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

H.M. VASUDEVAN

Coc & R.P.



9845806822.

NITU PODDAR
9830406084

office of the Resolution
Professional

Nitu Poddar.

ORDER

Matter is listed today on the memo filed by Resolution Professional. Counsel for R.P is present. He is directed to file one more set of papers and all the papers are to be signed by the R.P. Counsel requested time to file the same. List it on 26/02/2018.


Member (T)


Member (J)